

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-107/(ND)/2017

In the matter of :
M/s. Nelson Planning

....PETITIONER

SECTION :
Under Section 230-232

Order delivered on 05.10.2017

Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner : Mr. Ashish Malhotra, Advocate


For the Respondent : -

ORDER

Learned Counsel for the petitioner is present.

At the request of the Counsel, the matter is adjourned to 25.10.2017.

Surjit
05.10.2017


(R. VARADHARAJAN)
MEMBER (JUDICIAL)